

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi -110003
Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 25.03.2020

NOTIFICATION

In continuation of our Notification dated 23.03.2020 and in pursuance of Ministry of Power O.M. No. 2-18/7/2019-Adm.II dated 25.03.2020 it is notified that the Tribunal shall remain closed for a period of 21 days with effect from 25th March, 2020 or until further orders. Officers/ Employees of the Tribunal shall continue to work from home and will be available on telephone and other electronic means of communication.

During these 21 days closure, the Hon'ble Bench(es) may hear (through video conferencing) the matters involving extreme urgency as are mentioned.

This issues with the approval of the competent authority of APTEL.

BY ORDER

Dr. Ashu Sanjeev Tinjan
REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.